

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
Srinagar/Jammu

**Notification**

**Jammu, the 21<sup>st</sup> November, 2024**

S.O. 544 - In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint Mrs Safiya Rafiq Naib Tehsildar, SDA, Srinagar to be the Executive Magistrates, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Srinagar.

**By Order of the Government of Jammu and Kashmir.**

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No. LAW- Powr/7/2024-10

Dated :- 21-11- 2024

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Commissioner Secretary to Government Housing and Urban Development Department
3. Divisional Commissioner, Srinagar.
4. Director Land Management, Srinagar Development Authority, Srinagar.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section

  
**Deputy Legal Remembrancer**  
Department of Law, Justice and P.A

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